

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
STARRED QUESTION NO. 128
TO BE ANSWERED ON THE 04TH MARCH, 2016
DE-WORMING**

***128. KUMARI SUSHMITA DEV:
SHRI JYOTIRADITYA M. SCINDIA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether a large number of school children which were administered deworming tablets complained of uneasiness and nausea in various parts of the country;

(b) if so, the details thereof and the reasons therefor along with the sources of procuring these de-worming tablets by the States;

(c) whether the Government has initiated any preliminary investigations regarding the supply of allegedly outdated/ spurious de-worming tablets, if so, the details and the outcome thereof; and

(d) the further action taken/proposed to be taken by the Government to check such incidents in future?

**ANSWER
THE MINISTER OF HEALTH AND FAMILY WELFARE
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA

STARRED QUESTION NO. 128* FOR 04TH MARCH, 2016

(a) & (b). As per available information from the States, a total of 20.16 crore children in 30 States/UTs were administered de-worming tablets during National Deworming Day 10th February ,2016 and 737 children experienced mild nausea and vomiting. The details of mild adverse events State/UT wise and the sources of procuring albendazole tablets, State/UT wise, are placed at Annexure.

(c) & (d). Albendazole is a very safe drug but 1-2 percent of the children may develop mild side effects in the form of nausea and vomiting. These side effects are particularly common in children having high load of worm infestation. The side effects are generally self limiting. Government of India has not received any report on use of allegedly outdated/spurious de-worming tablets. However, the States have a regular system of checking samples of drugs, including albendazole tablets after procurement, as a routine quality control measure.

**State/UT wise report of adverse events & source of procurement during
NDD 2016 (10/2/2016-15/02/2016)**

S.No.	Name of State/UT	No. of Adverse events	Name of the manufacturer
1.	Andaman & Nicobar Islands	0	M/s Sindox Private Limited, Mumbai
2.	Andhra Pradesh	0	M/s Seiko Biotech Pvt. Ltd.
3.	Arunachal Pradesh	0	Cipla , Cedilla , Zydus , Intas , Wochardt, Ranbaxy
4.	Assam	0	M/s Hindustan Lever Ltd, Government of India
5.	Bihar	7	M/s Glaxco Smithkline
6.	Chandigarh	0	M/s Karnataka Enterprises Pvt Ltd, Karnataka
7.	Chattisgarh	6	Synokem Pharmaceuticals Limited
8.	Dadra & Nagar Haveli	0	M/s Glaxco Smithkline
9.	Daman & Diu	0	M/s Karnataka Antibiotic Pvt ltd
10.	Delhi	0	M/s Glaxco Smithkline
11.	Goa	2	M/s Karnataka Enterprises Pvt Ltd
12.	Gujarat	0	M/s Deep Pharmaceuticals / M/s Jay Formulation
13.	Haryana	18	M/s Omega Biotech Pvt Ltd
14.	Himachal Pradesh	0	M/s RDPL/ M/s Karnataka Enterprises Pvt Ltd, Government of Karnataka, Karnataka
15.	Jammu Kashmir	Not Applicable	
16.	Jharkhand	0	M/s Glaxco Smithkline
17.	Karnataka	0	M/s Karnataka Antibiotic Pvt ltd
18.	Kerala	Not Applicable	
19.	Lakshadweep	0	M/s Karnataka Antibiotic Pvt ltd
20.	Madhya Pradesh	196	M/s Glaxco Smithkline
21.	Maharashtra	149	M/s Zim Laboratory Pvt ltd, Nagpur
22.	Manipur	0	M/s Cipla / M/s Karnataka Antibiotic Pvt ltd
23.	Meghalaya	Not Applicable	
24.	Mizoram	0	M/s Tanpal Pharmaceuticals Limited
25.	Nagaland	0	M/s Glaxco Smithline pvt Ltd
26.	Odisha	96	M/s Glaxco Smithline Pvt Ltd.
27.	Puducherry	0	M/s Hindustan Lever Limited
28.	Punjab	Not Applicable	
29.	Rajasthan	138	M/s Medico, Zee Laboratories
30.	Sikkim	Not Applicable	
31.	Tamil Nadu	0	M/s La Chemico pvt ltd , Minopharm
32.	Telangana	0	M/s Stride Organic Pvt Ltd.
33.	Tripura	56	M/s Tanpal Pharmaceuticals Limited
34.	Uttar Pradesh	17	M/s G Farma and M/s Redif
35.	Uttarakhand	52	M/s Bengal Chemicals & M/s Karnataka Chemicals
36.	West Bengal	Not Applicable	
	Total	737	